

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM ON 25-7-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/760/IB/2018
NAME OF THE PETITIONER(S) : GLOBE ECOLOGISTICS PVT LTD
NAME OF THE RESPONDENT(S) : REGEN POWERTECH PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Pramuv Thankkan

*Applicant
Advocate*



*Kannan P.T.
for Mr. E. Venkatesh & Associates*

*Advocate for
Respondent*



ORDER

Counsel for Applicant present. Counsel for Respondent present and stated that they are going to settle the amount as per agreed terms. Counsel for respondent submitted that they are handing over a Demand Draft for Rs.5 Lakhs today as part of accepted claim amount. He further submitted that on 31.07.2018, the Respondent undertakes to pay another amount of Rs.5 Lakhs by way of Demand Draft and also making a fresh proposal for settlement specifying the schedule of payments. Counsel for Petitioner reported that there is no objection for granting time to make payment in this regard. At request of both sides, time is enlarged.
Put up on 16.08.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)